

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 227 of 2012**

**Dated : 7<sup>th</sup> November, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Maharashtra State Electricity  
Distribution Co. Ltd.**

**.... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory  
Commission & Ors.**

**.... Respondent (s)**

**Counsel for the Appellant (s): Mr. Akhil Sibbal  
Mr. Varun Pathak  
Mr. Suyash Guru  
Mr. Samir Malik**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R-1  
  
Mr. S.R. Nargolkar  
Mr. Anand K. Shrivastava  
for Consumers**

**ORDER**

As agreed by the learned counsel for the parties, post the matter for  
hearing on **25.11.2013**.

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

*ts/vt*

